

[Shrimati K. Kamla Kumari]

(b) Review by Government on the working of the Corporation,

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—1428/92]

I. Report and Accounts (1990-91) of the National Institute for the Mentally Handicapped, Secunderabad and related papers.

II. Report and Accounts (1990-91) of the Rehabilitation Council, New Delhi and related papers.

SHRIMATI K. KAMALA KUMARI: Madam, I also lay a copy each (in English and Hindi) of the following papers :—

I. (a) Seventh Annual Report and Accounts of the National Institute for the Mentally Handicapped Secunderabad, for the year 1990-91, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT—1431/91]

II. (a) Fifth Annual Report and Accounts of the Rehabilitation Council, New Delhi for the year 1990-91, together with the Audit Report on the Accounts.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT—1430/92]

I. Report and Accounts (1990-91) of the Betwa River Board, Jhansi and related papers.

II. Report and Accounts (1990-91) of the National Institute of Hydrology Roorkee and related papers.

जल संसाधन मंत्री (श्री विद्याचरण शुक्ल :) महोदया, निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :

1. (क) बेतवा नदी बोर्ड अधिनियम, 1976 की धारा 15 की उपधारा

(1) के अधीन 1990-91 के वर्ष के लिए बेतवा नदी बोर्ड, झांसी का तेरहवां आर्थिक प्रतिवेदन और लेख, लेखाओं पर लेखा परीक्षकों के प्रतिवेदन सहित ।

(ख) प्रतिवेदन को स्वीकार करते हुए और ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाते हुए सरकार द्वारा विवरण । [Placed in Library. See No. LT—1474/92]

III. (क) 1990-91 के वर्ष के लिए नेशनल इन्स्टीट्यूट आफ हाइड्रोलोजी, रुड़की का वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखा परीक्षकों के प्रतिवेदन सहित ।

(ख) प्रतिवेदन को स्वीकार करते हुए और ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाते हुए सरकार द्वारा विवरण । [Placed in Library. See No. LT—1475/92]

Memorandum of understanding (1991-92) between the Government of India (Ministry of Steel) and Kudremukh Iron Ore Company Limited.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) Madam, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and Kudremukh Iron Ore Company Limited for the year 1991-92. [Placed in Library. See No. LT 1478 /92]